
**INDIAN BUREAU OF MINES SENIOR TECHNICAL ASSISTANT
(SURVEY), JUNIOR TECHNICAL ASSISTANT (SURVEY) AND
JUNIOR SURVEYOR, RECRUITMENT RULES, 1990**

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**INDIAN BUREAU OF MINES SENIOR TECHNICAL ASSISTANT
(SURVEY), JUNIOR TECHNICAL ASSISTANT (SURVEY) AND
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¹ Published in the Gazette of India, Pt. 11. Sec. 3 (i), dated 18th August. 1990. In exercise of the powers conferred by the proviso to Art. 309 of the Constitution and in supersession of the Indian Bureau of Mines Group "C" (Non-Ministerial Posts) Recruitment Rules, 1965. in so far as they relate to the posts of Senior Technical Assistant (Survey) and Junior Technical Assistant (Survey) and Junior Surveyor, except as respect things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of Senior Technical Assistant (Survey), Junior Technical Assistant (Survey) and Junior Surveyor in the Indian Bureau of Mines, namely :

1. Short title and commencement :-

(1) These rules may be called the Indian Bureau of Mines Senior Technical Assistant (Survey). Junior Technical Assistant (Survey) and Junior Surveyor, Recruitment Rules, 1990.

(2) They shall come. into force on the date of their publication in the Official Gazette.

2. Application :-

These rules shall apply to the posts as specified in Column I of the Schedule annexed to these rules.

3. Number of posts, classification and scale of pay :-

The number of the said posts, their classifications, and the scales of pay attached thereto shall be as specified in columns 2 to 4 of the said Schedule.

4. Method of recruitment, age limit, qualification, etc :-

The method of recruitment, age limit, qualification and other matters relating to the said posts shall be as specified in columns 5 to 14 of the Schedule aforesaid.

5. Disqualification :-

No person.-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person.

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing. exempt any person from the operation of this rule.

6. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with regard to any class or category of persons.

7. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concession required to be provided for the Scheduled Castes, the Scheduled Tribes, ex-servicemen and other special categories of persons In accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Recruitment Rules for the Post of Senior Technical Assistant (Survey) in Indian

Bureau of Mines					
Name of	No. of posts	Classification	Scale of pay	Whether	Whether
the post				Selection	benefit
				or Non-	of added
				Selection.	years of
					service
					admissible
					under
					rule 30 of
					the CCS
					(Pension)
					Rules, 1972
(1)	(2)	(3)	(4)	(5)	(6)
1. Senior Tech	3* (1990)	General Central	Rs. 1600-50	- Non-	No
nical Assis	*Subject	Service Group 'C'	2300-EB-60	- selection	
tant (Survey)	to variation	(Non-Gazetted	2600.		
	dependent	Non-Ministerial)			
	on workload				